

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 78/BB/17	-	For hearing	73(4)	Mrs Padmavathy Ramachandran Vs Anytime Medicare Services Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **VIVEK. B. RAMAKRISHNA**
9886001771

FOR PETITIONER



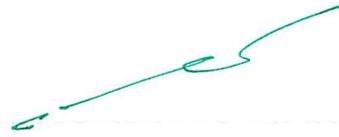
ORDER

Counsel for Petitioner is present. No representation for Respondent.

For hearing list it on 20/02/2018.



Member (T)



Member (J)